

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017
MA No. 425/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.
V/s
Bharti Defence and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Malhar Zatabaria	Advocate	{ <i>Shrawan</i>
2	Aniket Nimbalkar	Advocate	
i/b A2B & Partners, Advocates for the Applicant.			

ORDER

MA 425/2017 in CP No.292/ I&BP/NCLT/MB/MAH/2017

None present. List this matter on 1.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)